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CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

OA NO. 197/2002

New Delhi, this the 23rd day of January, 2002

HON'BLE SH. V.K. MAJOTRA, MEMBER (A)
HON'BLE SH. KULDIP SINGH, MEMBER (J)

Sh. Murari Lal Sharma
Working as Motor Lorry Driver in the office of
Executive Engineer, C.P.W.D.
Ghaziabad Central Division,
Ghaziabad.
(By Advocate: Sh. S.K. Anand)

Versus

Union of India through:

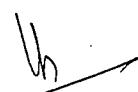
1. The Secretary,
Ministry of Urban Development & Poverty Alleviation,
Nirman Bhawan,
New Delhi.
2. The Director General (Works),
C.P.W.D.
Nirman Bhawan,
New Delhi.
3. The Executive Engineer,
C.P.W.D.,
Ghaziabad Central Division,
Ghaziabad.

ORDER (ORAL)

By Sh. V.K. Majotra, Member (A)

Heard.

2. The applicant was initially appointed in Group 'C' post as Motor Lorry Driver (MLD) on 14.6.94. The applicant has been working at various places on transfer from time to time and November, 1999, on transfer, he has been working with GCD, CPWD, Hindon Airport. According to the applicant having completed 6 years of services he is eligible for regularisation of his services as MLD. However, his representation of 26.12.2001 had remained un replied. The applicant has sought direction to the respondents for regularisation of his services in terms of this Tribunal's



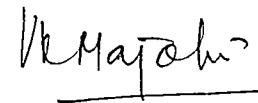
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order dated 21.1.99 in OA's 1138/97 and 1154/97 and also in terms of order dated 29.1.2001 in OA-1948/2000 with consequential benefits.

3. Having regard to the averments made in the OA, in our considered view, the interest of justice would be duly met, if the respondents are directed at this stage itself, to consider applicant's representation dated 26.12.2001 alongwith this OA as a supplementary representation in the light of the judgments cited by the applicant for regularisation of his services. In the meanwhile the respondents are restrained from dispensing with the services of the applicant and from dispossessing him from Government accommodation allotted to him till decision on his representation. OA is disposed of in the above terms.


(KULDIP SINGH)

Member (J)


(V.K. MAJOTKA) 23.2.2002
Member (A)

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